## Annexure-7 Name of the corporate debtor: Arch Pharmalabs Limited; Date of commencement of CIRP: 15.05.2024; List of creditors as on: 18.09.2025

## List of Operational creditors (Government Dues)(Amount in ₹)

			D.4.	71 C-1-2	Details of claim admitted							Amount of			
			Deta Date of	Amount claimed	Amount of claim	Nature of	Amount	Amount	Whethe	% of	Amount of	any		Amount of	
Sr.	Name of creditor	Identification	receipt	Amount claimed	admitted	claim	covered by	covered	wnetne	voting	contingent	mutual	Amount of claim not		Remarks, if any
No		No.	receipt		admitted	Ciaiiii	security	by	related	share in	claim	dues, that	admitted	verificati on	
							interest	guarantee	narty?	CoC		may be set-			
1	Srinivasa Rao Battu, Assistant		24.05.2024	1,57,56,149.00	1,57,56,149.00										As per order dated 27.10.2022. Recalculation of interest of Rs.
	Commissioner of Central Tax,														8252242 and penalty of Rs. 682173.
	Sangareddy, GST Division, Medchal														
	Commissionerate, Hyderabad Zone														
2	Employees' Provident Fund		04.02.2025	3,91,32,809.00	45,60,235.00								3,45,72,574.00		ongoing inquiry is going on and said amiunt of dues is on adhoc
	Organisation, Regional Office, Siddipet														basis and due to lack of supporting documents not admitted.
	Hydrabad														
3	Employees' Provident Fund		24.05.2024	3,65,71,199.00	1,58,30,233.00								2,07,40,966.00		The summons under Section 14B & 7Q issued during CIRP. Thus
	Organisation, Regional Office,														cannot be admitted due to moratorium. Contribution already paid
4	Patancheru Employees' State Insurance		29.06.2024	28,69,912.00	9,46,277.00	-			-				19,23,635.00		and due to lack of supporting documents.  The certificates issued during CIRP. Thus cannot be admitted due to
-	Corporation, Sub-Regional Office,		29.00.2024	20,09,912.00	9,40,277.00								19,23,033.00		moratorium.
	Marol, Mumbai														inoratorium.
-5	Employees' Provident Fund		17.10.2024	28,41,84,122.00	13,55,99,717.00								14,85,84,405.00		The Order under Section 14B & 7Q issued during CIRP.Thus
	Organisation, Regional Office, Thane			,,,	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,								. ,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,		cannot be admitted due to moratorium. Contribution already paid
	Mumbai														and due to lack of supporting documents.
- 6	Employees' State Insurance		29.05.2024	60,81,815.00	18,82,778.00								41,99,037.00		The certificates issued during CIRP. Thus cannot be admitted due to
0	Corporation, Hyderabad		29.03.2024	00,81,815.00	16,62,776.00								41,55,057.00		moratorium due to lack of supporting documents.
_															11. 0
7	Employees' Provident Fund		21.01.2025	3,83,19,146.00	1,72,77,975.00						7,51,227.00		2,02,89,944.00		The summons under Section 14B & 7Q issued during CIRP.Thus
<u> </u>	Organisation, Regional Office,														cannot be admitted due to moratorium.
8	The Commissioner of Custom,		16.10.2024	13,49,436.00	13,49,436.00										Few Licenses were surrendered by the CD. Therefore, the balance
L.	Kandla (Gujarat)														outstanding admitted.
9	The Assistant Commissioner of CGST		03.09.2024	75,65,95,713.00	0.00								75,65,95,713.00		Rejected. SCN has been issued after the CIRP commencement date
	& Central Excise, Division VIII Mumbai East Commisjonerate under														under the moratorium period.
	Ministry of Finance, Department of														
10	GST Dept., Govt. Maharashtra, Deputy		27.03.2025	2,19,38,074.00	1,16,79,772.00				<u> </u>				1,02,58,302.00		As per order dated 11.10.2022, 30.12.2023 & 29.04.2024. Rejected
10	Commissioner of State tax, MUM-NOD-		27.03.2023	2,19,38,074.00	1,10,79,772.00								1,02,36,302.00		claim amount of Rs. 1,02,58,302.00 as per order dated 29.08.2024
	E-1404, NODAL14, MUMBAI	]													& 29.08.2024. As the orders has been issued after the CIRP
	E-1404, NODAE14, MOMBAI														commencement date under the moratorium period.
11	The Assistant Commissioner (ST)		16.06.2025	10,00,54,764.00	2,90,40,443.00								7,10,14,321.00		GST orders dated 29.08.2024, 31.08.2024, and 21.02.2025 have
	Sangareddy Circle II														been issued during the moratorium period. (Order Reference
															Number: ZD360123028143Y, Tax Period: August 2017) the appeal
															was allowed on 26.09.2023. CST Demand ID 1901223208846,
															2102013899487, 2102014917933, and 2102015908268 requested
															to adjust against the available VAT credit.
12	Kulgaon Badlapur Municipal Council			8,47,432.00	0.00			-	-				8,47,432,00		Invoices during CIRP
12	Total			1,30,37,00,571.00				<del>                                     </del>	<del>                                     </del>		7,51,227,00		1,06,90,26,329,00	0.00	
				-,00,07,00,071.00	30,07,20,013.00		•	-			7,02,227.00		-,00,70,20,027,00	0.00	!